

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *126**

TO BE ANSWERED ON THE 25TH JULY, 2017 / SHRAVANA 3, 1939 (SAKA)

SUPPLY OF DRUGS

***126. SHRI JITENDRA CHAUDHURY:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it has come to the notice of the Government that Africans including Nigerian nationals are reportedly supplying drugs and other poisonous substances to the youngsters in the country;**
- (b) if so, the number of such cases reported during each of the last three years and the current year, State/UT-wise;**
- (c) whether the school and college students are being targeted by them for the purpose;**
- (d) if so, the details thereof including the number of students died due to consumption of drugs during the said period, State/UT-wise; and**
- (e) the action taken by the Government to address this issue?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the table of the house.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *126 FOR

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(a) & (b) There have been instances of supply of drugs and other poisonous substances from the African including Nigerian Nationals. The State-wise number of such cases and persons arrested during the year 2014,2015,2016 and the current year 2017 are furnished as Annexure-'A'.

(c) & (d) Such data is not maintained at central level. However, as per the reports available drugs/psychotropic substances are abused by different age group of society including youngsters.

(e) Steps/initiatives taken by the Government to prevent drug trafficking include intensive preventive and interdiction efforts along known drug routes, strict surveillance and enforcement at import and export points, increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs & Psychotropic Substances and Precursor Chemicals, training programmes for law enforcement officials for upgrading their skills to combating drug menace, sharing of real time information and coordination operation with Nodal agencies of neighbouring countries and empowerment of Border Security Force, Sashastra Seema Bal and Coast Guard under the Narcotic Drugs & Psychotropic Substances (NDPS) Act. Further, financial assistance has been provided to eligible States for strengthening their anti-narcotics units.

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Narco Co-ordination Centre (NCORD) had been constituted under Director General, Narcotics Control Bureau to provide a common platform for co-ordinated actions by all the Drug law enforcement agencies and other stake holders.

Awareness initiatives like Healthy Campus at various schools, colleges and professional Institutes in India, celebrating international day against drug abuse and illicit trafficking, rallies & dramas, workshop & seminars are being conducted on demand reduction side to spread awareness about the ill-effects of drug abuse.

State wise number of cases and African Nationals including Nigerian arrested during the year 2014,2015,2016 and the current year 2017(upto June)

State	2014		2015		2016		2017 *	
	Cases	Arrest	Cases	Arrest	Cases	Arrest	Cases	Arrest
Andhra Pradesh	-	-	2	2	1	1	2	3
Chandigarh	2	2	2	2	-	-	3	3
Delhi	35	36	36	42	29	31	13	14
Goa	19	20	16	18	13	13	4	4
Gujarat	-	-	-	-	-	-	2	2
Haryana	-	-	-	-	1	1	-	-
Himachal Pradesh	4	7	-	-	-	-	-	-
Karnataka	2	3	4	7	5	8	2	2
Kerala	1	1	2	2	3	3	-	-
Maharashtra	50	55	32	35	25	26	9	9
Tamilnadu	2	2	4	4	-	-	4	4
West Bengal	-	-	1	1	1	1	-	-
Total	115	126	99	113	78	84	39	41

Provisional data ()*